

(c) The Income-tax Department does not have any statistics regarding the loss of revenue on account of lack of proper maintenance of accounts by agencies running private lotteries. The Department takes several measures to detect tax evasion. These measures include the following —

- (i) Systematic survey operations
- (ii) Search and seizure operations in appropriate cases
- (iii) Verification of information by Central Information Branches in a planned manner and
- (iv) In depth investigation in a selected number of cases

If any specific case of tax evasion comes to notice, appropriate action under the Income Tax Act is taken.

Black-Marketing of Prize winning tickets

5907 SHRI GIRDHARI LAL BHAR GAVA Will the Minister of FINANCE be pleased to state

(a) whether there is black marketing of prize-winning lottery tickets and the black money is being converted into white through this

(b) if so, the extent of loss incurred by Government due to converting of the black-money into white money through lottery tickets in comparison to the income earned through income tax and

(c) whether keeping in view this loss Government propose to take any effective steps in this regard?

THE MINISTER OF FINANCE (PROF MADHU DANDAVATE) (a) to (c) No such

general statement can be made. To prevent attempts to introduce unaccounted income as representing prize money from lotteries, provision has been made in the Income-tax Act whereby, such prize money is liable to be taxed at the rate of 40% and the person responsible for paying the lottery winnings is liable to deduct tax at source at such rate if the amount of such prize money exceeds Rs 5 000/-

[English]

Coffee, Cashew and Rubber Cultivation in Kerala

5908 SHRI MULLAPPALLY RAMACHANDRAN Will the Minister of COMMERCE be pleased to state

(a) the total extent of land under coffee, cashew and rubber cultivation respectively in Kerala

(b) whether any objections from Government of Kerala has been received on the rights of the holders of certain lands under cash crop cultivation and

(c) whether Government propose to give any incentives for further extending the area of cultivation of cash crops if so the details thereof?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN) (a) The area under coffee, cashew and rubber in Kerala is provisionally estimated to be as under —

<i>Plantation</i>	<i>Area in Hectares</i>
1	2
Coffee	65,637
Cashew	1,55,263
Rubber	3,66,000